## GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:926
ANSWERED ON:01.03.2011
AGRICULTURAL INSURANCE SCHEMES
Joshi Shri Pralhad Venkatesh;Paswan Shri Kamlesh ;Ponnam Shri Prabhakar;Singh Shri Ravneet

## Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government is modifying the various Agricultural Insurance Schemes;
- (b) if so, the reasons therefor along with the salient features of the modified schemes, scheme-wise;
- (c) the districts selected for implementation of the modified schemes on pilot basis, scheme-wise and State-wise;
- (d) the time by which the new Agricultural Insurance Schemes will be operational; and
- (e) the reaction of the State Governments thereto?

## **Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI ARUN YADAV)

- (a) & (b): The existing National Agricultural Insurance Scheme (NAIS) has been modified by removal of some limitations/problems experienced during its implementations since Rabi 1999-2000. The Modified NAIS has been approved by Government of India for implementation on pilot basis in 50 districts from Rabi 2010-11. Salient features of Modified NAIS are (i) actuarial premium with subsidy in premium ranging 40% to 75% to farmers (ii) Unit area of insurance reduced to village panchayat level for major crops (iii) coverage of prevented sowing/planting risk (iv) coverage of post harvest losses due to cyclone in coastal areas (v) on account payment up to 25% advance of likely claims as immediate relief (vi) more proficient basis for calculation of threshold yield (vii) minimum indemnity level of 70% instead of 60% etc.
- (c): Details of the districts notified by the State for implementation of Modified NAIS is at Annexure.
- (d): MNAIS has already been operational from Rabi 2010-11.
- (e): States are encouraging the implementation of Modified NAIS as 12 States have notified its implementation in 34 districts during Rabi 2010-11.